

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-481 (ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 14.12.2017

NAME OF THE COMPANY: Jhunsons Chemicals Vs. Lifeline Services Pvt Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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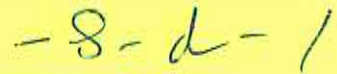
Present: Mr. Rohit Gupta

ORDER

Notice to the Respondents vide all modes including through the process of the Bench Officer returnable on 19th January, 2017.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)